CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 223/MP/2022

Subject	:	Petition seeking approval for lignite input price for the 2019-24 in respect of Pooled Neyveli Mines as per CERC (Terms and Conditions of Tariff) Second Amendment, Regulations 2021.
Petitioner	:	NLC India Limited
Respondent	:	TANGEDCO and 15 ors.
Date of Hearing	:	13.5.2025
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Kulamani Biswal, Advocate, NLCIL Shri Rakesh Pandey, Advocate, NLCIL Shri Amit Tiwari, Advocate, NLCIL Shri P. Tamilselvan, NLCIL Shri P. Tamilselvan, NLCIL Shri R. Shyam Shankaran, NLCIL Shri Prabhas Bajaj, Advocate, KSEBL Shri Priyanshu Tyagi, Advocate, KSEBL Shri Priyanshu Tyagi, Advocate, KSEBL Ms. Anusha Nagarajan, Advocate, TANGEDCO Shri Rahul Ranjan, Advocate, TANGEDCO

Record of Proceedings

At the request of the learned counsel for the Petitioner to amend the petition based on actual data, the Commission adjourned the hearing.

2. The Petitioner is permitted to amend the petition and file the same on or before **6.6.2025**, after serving a copy to the Respondents, who may file their reply by **30.6.2025**, Rejoinder, if any, by **11.7.2025**.

3. The Petition will be listed for hearing on **22.7.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)